Shri T. N. Singh: May I know whether the Resolution, which was amended by Parliament on the 14th April 1950, has been cancelled or superseded by any other Resolution of Parliament?

Shri Alagesan: It was felt by the Law Ministry that there was no need to amend the Resolution because it did not relate to a statutory fund.

## FLOODS

- \*327. Shri Ibrahim: Will the Minister of Food and Agriculture be pleased to state:
- (a) whether any reserve of foodgrains maintained by the Government has been washed away due to the recent floods in the country; and
  - (b) if so, the quantity thereof?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):
(a) The answer is in the negative.

(b) Does not arise.

## DRUG FACTORY

- \*330. Shrimati`Tarkeshwari Sinha: Will the Minister of Health be pleased to state:
- (a) whether any drug factory has so far been started in the country on a co-operative basis;
- (b) if so, what is the cost of the factory so established; and
- (c) whether that factory will manufacture Allopathic as well as Ayurvedic medicines?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) to (c). The required information is being collected and will be laid on the Table of the House.

Shrimati Tarkeshwari Sisha: Ma; I know if any of the State Governments have asked for my subsidy from the Central Go eliment in the shape of loan or grant?

Shrimati Chandrasekhar: No.

Shrimati Tarkeshwari Sinha: May I know when Government propose to lay on the Table of the House the required information?

Shrimati Chandrasekhar: As soon as it is collected.

Shri L. N. Mishra: May I know whether it is a fact that the production of drugs in the country is far below the targets of the Plan, and if so, what steps Government are taking in the matter?

The Minister of Health (Rajkumari Amrit Kaur): Government is doing its best to encourage pharmaceutical production in the country.

Shri L. N. Mishra: What is the result?

Shrimati Tarkeshwari Sinha: May I know whether the Bayer Company of Germany have had an agreement with a private party in India to start a drug factory in Kolhapur? Is Government aware of it?

Rajkumari Amrit Kaur: I have no information.

NATIONALISATION OF B.P. RAILWAY

- \*334. Shri Tushar Chatterjea: Will the Minister of Railways be pleased to state:
- (a) whether Government have made any enquiry into the financial and other conditions of the Bengal Provincial Light Railway; and
- (b) if so, what are the findings of the enquiry and what steps Government propose to take thereon?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes, Sir. An enquiry was conducted in 1950.

(v) The findings of a Committee which was constituted under the Chairmanship of the Chief Minister of Bengal were, that the Railway would be in a position to rehabilitate itself sufficiently to carry on with normal efficiency for some years with financial assistance to the tune of Rs. 15